<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 70 OF 2017

Dated: 11th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: DCM Shriram Ltd. Vs. Rajasthan Electricity Regula Ors.	itory	Appellant(s) y Commission &Respondent(s)
Counsel for the Appellant(s)	:	Ms. Swapna Seshadri
Counsel for the Respondent(s)	:	Mr. R. K. Mehta Ms. Himanshi Andley for R-1
		Mr. Shashank Pandit for Mr. Pradeep Misra for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.01.2019.</u>

(S.D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

Ts/js